GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 4730 TO BE ANSWERED ON AUGUST 21, 2025

SEWERAGE AND SEPTAGE MANAGEMENT UNDER AMRUT AND AMRUT 2.0

NO. 4730. SHRI NAVEEN JINDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the AMRUT and AMRUT 2.0 focus on sewerage and septage management in urban areas and if so, the details thereof;
- (b) the total number of sewage treatment projects grounded and approved under both the Missions till date;
- (c) the total sewage treatment capacity (in MLD) created and approved under these Missions;
- (d) whether specific capacities have been earmarked for recycle and reuse of treated sewage water and if so, the details thereof; and
- (e) whether the Government proposes further incentives or support to Urban Local Bodies for upgradation of existing Sewerage Treatment Plants under AMRUT 2.0 and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e) Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 is launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0.

Under AMRUT, 890 sewerage/septage management projects worth ₹34,447 crore have been grounded. Under AMRUT, 4,622 MLD sewage treatment capacity (new/augmented) has been created, of which 1,437 MLD capacity has been developed for recycle/reuse.

Under AMRUT 2.0, States/ Union Territories have taken up 586 sewerage and septage management projects worth ₹68,461.78 crore. Approved projects cover 6,964 MLD (new/augmented) sewage treatment plant (STP) capacity, of which 1,938.96 MLD STP capacity is for recycle/reuse.

Jal Hi AMRIT" under AMRUT 2.0 reforms aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is to build capacity and incentivize qualitative improvements in the treated discharge effluent. A total of 860 STPs have submitted information on the online platform for assessment under this initiative.
